Name of the Corporate Debtor: CALL EXPRESS CONSTRUCTION (INDIA) PRIVATE LIMITED. ; Date of Commencement of CIRP: 05-07-2023; List of Creditors as on: 05-10-2023; Name of IP: Ms. Subramaniam Aneetha; Process Number: 1; Last 5 digitof registration number: 10633

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	15	326585326.7	11	224880353	23.64	0	50362597.66	51342376.00	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	550595349.74	1	550595349.74	57.88	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	391486084	2	132211584	13.90	0	253890000	5384500	Annexure 4
5	Operational creditors (Workmen)	0		0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	2	80151481	0	0	0.00	78709847	0	1441634	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	109047148	9	43553164	4.58	0	381655	65112329	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	Annexure 9
Total		35	1457865389.44	23	951240450.74	100.00	78709847	304634252.65999 997	123280839	